

High Court of Jammu and Kashmir at Jammu

(Office of the Registrar General)

Subject: Constitution of Committee to monitor the pace, progress and implementation of Centrally Sponsored Projects and operationalization of Gram Nyayalayas.

ORDER

No:- 800

Dated:- 28/01/2021

Hon'ble the Chief Justice, has been pleased to constitute a High Level Committee comprising Hon'ble Mr. Justice Dhiraj Singh Thakur, Hon'ble Mrs. Justice Sindhu Sharma and Hon'ble Mr. Justice Puneet Gupta to monitor the pace, progress and implementation of Centrally Sponsored Schemes (CSS) including monitoring adherence to the timelines in respect of the projects under CSS for Development of Infrastructure for Judiciary.

The Committee will also look into the operationalization and functioning of the Gram Nyayalayas notified within the jurisdictional limit of the High Court with a view to make this institution a robust and credible pillar of justice delivery system.

By Order.


(Jawad Ahmed)
Registrar General

No:- 26295-333/-95

Dated:- 28/01/2021

Copy to the :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Joint Secretary to Government of India, Ministry of Law and Justice, Union of India for information.
4. Registrar Vigilance, High Court of J&K
5. Registrar Rules, High Court of J&K
6. Registrar Judicial, High Court Wing, Jammu /Srinagar.
7. Registrar Computers High Court of J&K
8. Secretary to Govt. Department of Law, Justice and Parliamentary Affairs Civil Secretariat, Jammu.
9. Law Secretary, UT of Ladakh.
10. All Principal District and Sessions Judges,
11. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of the Hon'ble High Court.
12. Director Finance, High Court of J&K.
13. Assistant Registrar, Infrastructure Section, High Court of J&K (Main Wing).
..... for information and n/a.


Registrar General